

PROFORMA - I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING on 31st March 2010

Name of the Officer (in full) and to which the Officer belong SMT. KUNTI DEVI

Present Post held MIA Present pay (i) Basic Pay 8,000/- (ii) Grade pay 18,800/- (iii) Gross Salary 26,800/-

Name and details of property

Sl. No.	Name of District, Sub Division, Taluk & Village/Town in which property is situated	Housing or other Building	Land	Present value	if not in own name state whose name had his/her relationship to the Government Servant	How acquired whether by purchase lease mortgage inheritance gift or other wise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
	Mouza Chandiyara Dist - Balla	---	Agricultural rural 1/5 Share Total 6.7 Acres	1,47,400	N.A.	Purchase (Old)	55,610	---
	Jharla Dhanbad Saraidhela	4.31 Katta	---	1,65,935	N.A.	N.A.	NIL	---
	Dhanbad Steel Gate, Saraidhela	1/6 Shares in House Property Total 43.60 Katha	---	5,99,500	N.A.	N.A.	NIL	---
	Dhanbad	1/4 Shares in House Property Total 80 Katha	---	16,50,000	N.A.	N.A.	NIL	---

	Yarpur Patna	1/6 Shares in House Property Total 6 Katha	---	1,10,000	N.A.	N.A.	NIL	---
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	Nehru Nagar Patna	1/7 Shares in House Property Total 8.2 Katha	---	1,26,028	N.A.	N.A.	NIL	---
	Chas Bokaro	1/5 Shares in Anand	---					
	2- Raj Narayan Road Delhi	Hotel 3,157 Sq -ft	---	3,47,270	N.A.	N.A.	22,015	---
		1/5 Shares in Flate	---					
		Total 2,186 Sq-ft	---	9,61,840	N.A.	N.A.	NIL	---

Date :-

Signature

PROFORMA - II

Statement of Movable Property as on 31st March 2010

1. Name of Officer (in full) and Service to which the Officer belongs SMT KUNTI DEVI

2. Present Post held MLA

3. Present Pay (i) Basic Pay 8,000 (ii) Grade Pay 18,800 (iii) Gross Salary 26,800/-

Sl.No.	Name and Details of Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with detail of persons whom acquired	Value at the time of Acquisition	If not in own Name State in whose name held and his/her relationship with Govt. Servant	Present Value	Remarks
1	2.	3	4	5	6	7	8
1	Jewelry (500 gm) (Gold/Silver/Diamond/Precious/Semi precious stones etc.)	1967-1968	Gifts	N.A.	N.A.	8,00,000	---
2	Motor Vehicle (Scooter, Motor Cycle, Car etc.)	2006-2007	Purchase	10,32,000	---	5,40,000	---
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music System, RO System, Television etc.)	---	---	---	---	---	---
4	Electronic Equipments (Computer/Laptops etc.)	---	---	---	---	---	---
5	Furniture	---	---	---	---	---	---
6	Agricultural implements (Tractors/Motor Pumps/Drip irrigation system) etc.	---	---	---	---	---	---

Date :-

Note :-

The declaration form is required to be filled in and submitted by every member of class-I, class-II & class-III services, excluding All India Service Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The List of item is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

Signature

10/2/10

PROFORMA - III

Statement of Liquid Assets as on 31st March.....2010

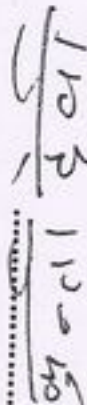
1. Name of Officer (in full) and Service to which the Officer belongs SMT KUNTI DEVI

2. Present Post held MLA

3. Present Pay (i) Basic Pay 8,000 (ii) Grade Pay 18,800 (iii) Gross Salary 26,800/-

Sl.No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with detail of persons whom acquired	Value at the time of Acquisition	If not in own Name State in his/her relationship with Govt. Servant	Present Value	Income derives (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in hand	31.3.10 (Balance)	---	---	---	2,66,019	---	---
2	Cash with bank (current/ saving Account only)	31.3.10 (Balance)	---	---	---	54,714	---	---
3	Deposits (Time Deposits/NSCs etc.)	2006-07	Purchase	3,00,000.00	---	3,59,625	---	---
4	Loans and Advances	31.3.10 (Balance)	---	---	---	2,19,513	---	---
5	Investments (Shares/bonds/debentures/Mutual funds/ULIPs/LIC Policy etc.)	Old	Purchase	3,78,323	---	3,78,323	---	---

Date :-

Signature


Note :-

The declaration form is required to be filled in and submitted by every member of class-I, class-II & class-III services, excluding All India Service Officers giving particulars of all liquid assets held by him either in his own or in the name of his family members or in the name of any other persons. The list of item is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

PROFORMA- IV

STATEMENTS OF DEBTS AND OTHER LIABILITIES FOR THE YEAR ENDING ON 31st March 2010

Name of the employee :-

Sl. No.	Amount	Name and address of creditors	Date of incurring details of Liabilities	Transaction	Remarks
1	2	3	4	5	6
			NIL		

Date :-

27 Oct 2011

Signature

Note

- 1) In column 6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
- 2) The statement should also include various loan and advances available to Govt. Servant, like advance for purchase of conveyance, house building deposits, etc.